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## **GAZETTE**

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## GOVERNMENT OF MANIPUR SECRETARIAT: AGRICULTURE DEPARTMENT

## **ORDERS BY THE GOVERNOR: MANIPUR**

Imphal, the 3<sup>rd</sup> September, 2025

No. ASRB-5/1/2025-Agri-AGRI: The Governor of Manipur is pleased to order the establishment of the Manipur Seed and Organic Certification Agency (MASOCA) in the Department of Agriculture, Government of Manipur for seed quality control under Section 8 of the Seeds Act, 1966 and for organic certification as per requirements of Agricultural and Processed Food Products Export Development Authority (APEDA), Ministry of Commerce and Industry, Government of India and Department of Agriculture and Farmers Welfare, Government of India as notified from time to time.

2. This issues with concurrence of Finance Department, Government of Manipur vide their U.O.No.89/2025-2026/FD(PIC) dated 27.08.2025.

By Orders & in the name of the Governor,

MOHD YASSER AHMED KHAN, Joint Secretary (Agriculture), Government of Manipur.

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